

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 174 of 2014**

**Dated : 27<sup>th</sup> November, 2014**

**NTPC Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by the parties, post the matter on **17.12.2014.**

**COURT MASTER**